

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :06/09/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/27151/2025 BLAPL/9302/2025	AMIT @ SHIBU @ KALIA JENA VS STATE OF ODISHA	SAROJ KUMAR ROUTRAY VS	SIMULIA /189 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000122/2025
2	D-BLAPL/27146/2025 BLAPL/9303/2025	SIBANANDA ROUT VS STATE OF ODISHA	SAMVIT MOHANTY VS	KEONJHAR TOWN /563 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0001359/2025
3	D-BLAPL/25802/2025 BLAPL/9304/2025	ASIT KUMAR DALAI VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	SINGLA /171 /2025 J.M.F.C.,BASTA(Baleshwar) CT/0000627/2025
4	D-BLAPL/26452/2025 BLAPL/9305/2025	BAPUN @ SUBASH KU. SINGH @ SUBASH SINGH VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	SIMULIA /16 /2025 SPECIAL JUDGE (POCSO), BALASORE(E Spl/0000015/2025
5	D-BLAPL/26461/2025 BLAPL/9306/2025	RAJESH CHANDRA PATRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MANCHESWAR P.S. /171 /2025 AD-HOC A.D.J.(FTSC),BHUBANESWAR(E TR/0000189/2025
6	D-BLAPL/25506/2025 BLAPL/9307/2025	RABINARAYAN RANA @ DEEP VS STATE OF ODISHA	DILIP KUMAR SAHU VS	PAIKMAL /207 /2021 A.D.J.,PADAMPUR(Bargarh) Spl/0000089/2021
7	D-BLAPL/23254/2025 BLAPL/9308/2025	CHANDRA SEKHAR BADATYA VS STATE OF ODISHA	DEBASISH PATNAIK VS	DHARAKOT PS /230 /2024 A.D.J.,ASKA(Ganjam) ST/0000010/2025
8	D-BLAPL/25587/2025 BLAPL/9309/2025	SANGRAM DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	PHULBANI TOWN /118 /2020 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000048/2020
9	D-BLAPL/25689/2025 BLAPL/9310/2025	KANAKALATA BEHERA @ KANAK LATA BEHERA VS STATE OF ODISHA	ACHYUTA PRIYADARSAN MISHRA VS	TIRTOL /353 /2025 JMFC TIRTOL(Jagatsinghapur) GR/0000441/2025
10	D-BLAPL/26694/2025 BLAPL/9311/2025	RUPAYA MURMU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BIRMITRAPUR /71 /2025 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000257/2025
11	D-BLAPL/25857/2025 BLAPL/9312/2025	BADAL NAIK VS STATE OF ODISHA	DEBASIS SAHOO VS	KEONJHAR TOWN /190 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(D GR/0000513/2025

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12	D-BLAPL/26784/2025 BLAPL/9313/2025	BIKASH CHANDRA BHUTIA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /631 /2025 SPECIAL JUDGE,TALCHER(Anugul) Spl/0000006/2025
13	D-BLAPL/27116/2025 BLAPL/9314/2025	GUNASAGAR MEHER @ SAGAR VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	SINAPALI /238 /2025 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000041/2025
14	D-BLAPL/27117/2025 BLAPL/9315/2025	JADUMANI MEHER VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	/ /0 SPECIAL JUDGE,NAWAPARA(Nuapada) SA/0000046/2025
15	D-BLAPL/26750/2025 BLAPL/9316/2025	JANI @ SALAMAT KHAN VS STATE OF ODISHA	CHHABI BEHERA VS	TIGIRIA /226 /2023 J.M.F.C.,TIGIRIA(Cuttack) CT/0000221/2023
16	D-BLAPL/27253/2025 BLAPL/9317/2025	SIDHARTH NAYAK @ SIDHU VS STATE OF ODISHA	DEVASHIS PANDA VS	SPL.TASK FORCE /21 /2022 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K) TR/0000092/2022
17	D-BLAPL/26960/2025 BLAPL/9318/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	SHERAGADA /222 /2025 J.M.F.C., SERAGARA(Ganjam) GR/0000241/2025
18	D-BLAPL/26963/2025 BLAPL/9319/2025	BINODA SAHU VS STATE OF ODISHA	BIKASH KARNA VS	BOUDH /180 /2015 SPECIAL JUDGE,BAUDH(Baudh) Spl/0000033/2015
19	D-BLAPL/26699/2025 BLAPL/9320/2025	FAKAN @ PHAKUNA CHANDRA DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /38 /2025 J.M.F.C,CHANDABALI(Bhadrak) GR/0000069/2025
20	D-BLAPL/26713/2025 BLAPL/9321/2025	DHANURJAYA NAYAK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	GONDIA /142 /2025 J.M.F.C.,GONDIA(Dhenkanal) GR/0000231/2025
21	D-BLAPL/26717/2025 BLAPL/9322/2025	MANOJ BENIA VS STATE OF ODISHA	T. NARAYANA MURTY VS	KORAPUT SADAR /125 /2025 S.D.J.M.,KORAPUT(Koraput) GR/0000560/2025
22	D-BLAPL/26964/2025 BLAPL/9323/2025	SURYA KUMAR SAHU @ SURJYA KUMAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	POLASARA PS /145 /2024 A.D.J.,KODALA(Ganjam) ST/0000149/2024
23	D-BLAPL/25738/2025	AMIYA BALIARSINGH @ AMAR	AMLAN SHAKTI PAUL	BEGUNIA P.S. /168 /2025

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	BLAPL/9324/2025	VS STATE OF ODISHA	VS	J.M.F.C.,BEGUNIA(Khordha) GR/0000163/2025
24	D-BLAPL/25572/2025 BLAPL/9325/2025	LANDA @ ASHOK MUKHI VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	PHIRINGIA /107 /2024 AD-HOC A.D.J.(FTSC),PHULBANI(Kandhamal) Spl/0000034/2024
25	D-BLAPL/26797/2025 BLAPL/9326/2025	MAHESWAR MALLICK @ MAHESWAR MALLIK @ MAHESWAR MALICK VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	KHANDAGIRI P.S. /264 /2025 DISTRICT & SESIONS JUDGE,BHUBANESHWAR TR/0000215/2025
26	D-BLAPL/26958/2025 BLAPL/9327/2025	SK. AJHAR VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /345 /2025 JMFC, GHATAGAON(Kendujhar) GR/0000147/2025
27	D-BLAPL/26977/2025 BLAPL/9328/2025	PURNA CHANDRA PRUSTY VS STATE OF ODISHA	DEVASHIS PANDA VS	NAYAGARH SADAR /178 /2025 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH GR/0000796/2025
28	D-BLAPL/26153/2025 BLAPL/9329/2025	SUDARSAN PANIKA @ SUDARSHAN PANIKA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUREIKELA /209 /2025 J.M.F.C.,KANTABANJI(Balangir) GR/0000502/2025
29	D-BLAPL/26924/2025 BLAPL/9330/2025	RAJU PRADHAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KEONJHAR TOWN /492 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR GR/0001197/2025
30	D-BLAPL/27053/2025 BLAPL/9331/2025	SANGRAM ROUT VS STATE OF ODISHA	SANJIT MISHRA VS	PHIRINGIA /160 /2025 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000097/2025
31	D-CMP/35332/2025 CMP/1389/2025	MANOJ KUMAR BHUYAN VS AMARI DUTTA	RAGHUNATH DASMOHAPATRA VS	// CIVIL JUDGE (JD),RANPUR(Nayagarh) CS/0000249/2018
32	D-CONTC/29970/2025 CONTC/4113/2025	ANIRUDHA BEURIA VS SHALINI PANDIT,IAS	ADV. VS	// () //
33	D-CONTC/31628/2025 CONTC/4114/2025	NRUSINGHA CHARAN BISWAL VS PRADEEP KUMAR PARIDA,SECY.,ANGUL UNITED CENTRAL COOPERATIVE BANK LTD.	ADV. VS	// () //
34	D-CONTC/34361/2025 CONTC/4115/2025	ASHUTOSH MISHRA VS	ADV. VS	// ()

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		RAJIB LOCHAN SINGH,SECRETARY,OSSC,BBSR,KHURDA		//
35	D-CONTC/34512/2025	JAGABANDHU DASH	ADV.	//
	CONTC/4116/2025	VS	VS	0
		NIRANJAN SAHOO,DIST. EDUCATION OFFICER,ANGUL		//
36	D-CONTC/34517/2025	KUMUDINI SAHU	ADV.	//
	CONTC/4117/2025	VS	VS	0
		SHALINI PANDIT,IAS		//
37	D-CONTC/34532/2025	SK MOINUDDIN	ADV.	//
	CONTC/4118/2025	VS	VS	0
		SURYAWANSHI MAYUR VIKAS,IAS		//
38	D-CONTC/34540/2025	BINAPANI SAHOO	ADV.	//
	CONTC/4119/2025	VS	VS	0
		BALMUKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,ODISHA		//
39	D-CONTC/34543/2025	BASANTA KUMAR PANIGRAHI	KARUNAKAR JENA	//
	CONTC/4120/2025	VS	VS	0
		DR.PRASHANTA REDDY,SECY., MSME DEPT., ODISHA CUM. M.D, IDCO		//
40	D-CONTC/34665/2025	RITANJALI PADHY	ADV.	//
	CONTC/4121/2025	VS	VS	0
		SHALIN PANDIT,IAS		//
41	D-CONTC/34754/2025	DR.SANGRAM DASH	ADV.	//
	CONTC/4122/2025	VS	VS	0
		SURESH KUMAR VASHISHTH,IAS		//
42	D-CONTC/34842/2025	BIKRAM KISHORE MAHANTA	ADV.	//
	CONTC/4123/2025	VS	VS	0
		ER.SATYABRATA BEHERA,SECY.-CUM-CHAIRMAN, COMMITTEE OF CHIEF ENGINEERS AND ENGINEER IN CHIEF (CIVIL)		//
43	D-CONTC/35089/2025	NARAYAN CH.MOHAPATRA	RANJAN KUMAR NAYAK	//
	CONTC/4124/2025	VS	VS	0
		RAKESH CHOUDHURY,D.I.G OF POLICE,CRPF,ALLAHABAD,U.P		//
44	D-CONTC/35301/2025	SOUDAMINI NAYAK	ADV	//
	CONTC/4125/2025	VS	VS	0
		SHUBHA SARMA, SECY. WOMEN AND CHILD DEVELOPMENT AND MS DEPT.,ODISHA		//
45	D-CONTC/35455/2025	NIRANJAN PANDA	ADV.	//
	CONTC/4126/2025	VS	VS	0
		ARVIND AGRAWAL,IAS		//

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46	D-CONTC/34703/2025 CONTC/4127/2025	AASHA REALCON, BBSR VS ARCHANA GOUDA,ORS	AJAYA KUMAR JENA VS	// 0 //
47	D-CONTC/34091/2025 CONTC/4128/2025	TAPAN KUMAR MOHANTY VS DEO RANJAN KUMAR SINGH,COMMNR.-CUM-SECY.,DEPT OF REVENUE AND D.M, ODISHA	ADV. VS	// 0 //
48	D-CONTC/34498/2025 CONTC/4129/2025	SANJAY KUMAR SINGH VS ARINDAM DAKUA,IAS	ADV. VS	// 0 //
49	D-CONTC/34502/2025 CONTC/4130/2025	SAMIR KUMAR BEHERA VS DATTATRAYA BHAUSAHEB SHINDE,IAS	ADV. VS	// 0 //
50	D-CONTC/34505/2025 CONTC/4131/2025	ASHWINI BALLAV GOSWAMI VS DR.DULALSEN JAGATDEO,CDMO,BALASORE	ADV. VS	// 0 //
51	D-CONTC/34507/2025 CONTC/4132/2025	DR.MADHUSUDAN MISHRA VS M.AWASTHY,IAS	ADV. VS	// 0 //
52	D-CONTC/34509/2025 CONTC/4133/2025	BIJAYLAXMI MOHANTY VS SHALINI PANDIT,IAS	ADV. VS	// 0 //
53	D-CONTC/34676/2025 CONTC/4134/2025	BISHNU PRIYA PRADHAN VS ANANDA KUMAR BEHERA,BEO,KESINGA,KALAHANDI	SANJAY KUMAR PRADHAN VS	// 0 //
54	D-CONTC/34682/2025 CONTC/4135/2025	GIRISH CHANDRA BHUKTA VS ANU GARG,IAS	ADV. VS	// 0 //
55	D-CONTC/34686/2025 CONTC/4136/2025	GANGADHAR MOHANTY VS SALINI PANDIT,IAS	ADV. VS	// 0 //
56	D-CONTC/34191/2025 CONTC/4137/2025	DR.RABINARAYAN SAMAL VS ARAVIND AGRAWAL,IAS	PRATYASISH MOHANTY VS	// 0 //
57	D-CONTC/34195/2025	UTTAM KUMAR BARIK	ADV.	//

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	CONTC/4138/2025	VS USHA PADHEE,IAS	VS	() //
58	D-CONTC/34205/2025 CONTC/4139/2025	RAGHUNATH MISHRA VS SATYABRATA SAHOO,SECY.,DEPT OF HOME, ODISHA	MALAYARANJAN SARANGI VS	// ()
59	D-CRLA/27139/2025 CRLA/1039/2025	SUBASH CHANDRA NAYAK VS STATE OF ODISHA(VIG.)	SURYAKANTA DWIBEDI VS	VIGILANCE PS (BERHAMPUR) /21 /2015 SPECIAL JUDGE (VIGILANCE), PHULBA GR/000010/2015
60	D-CRLMC/27060/2025 CRLMC/3529/2025	DIPU@DINABANDHU SINGH VS STATE OF ODISHA	SMRUTI RANJAN RAO VS	BANTALA /73 /2025 SPECIAL JUDGE,ANGUL(Anugul) Spl/000009/2025
61	D-CRLMC/24947/2025 CRLMC/3530/2025	JEEBAN MOHAN NAYAK VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	MANGALA BAG /329 /2024 SPECIAL JUDGE, CUTTACK(Cuttack) Spl/0000280/2024
62	D-CRLMC/27314/2025 CRLMC/3531/2025	BHAKTABANDHU KHAMARI VS STATE OF ODISHA	SIDHARTHA MISHRA VS	/ /0 A.D.J.-CUM-SPECIAL JUDGE,BONAI(Sur CRREV/0000003/2025
63	D-CRLMC/25553/2025 CRLMC/3532/2025	BIKASH KUMAR SAHOO VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	JANKIA P.S. /214 /2023 J.M.F.C.,KHURDA(Khordha) GR/0000676/2023
64	D-CRLMC/25866/2025 CRLMC/3533/2025	ABHAYA BEHERA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	BALIKUDA /137 /2022 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu GR/0000490/2022
65	D-CRLMC/26223/2025 CRLMC/3534/2025	PINKU MANDAL VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /199 /2023 J.M.F.C.,JHARSUGUDA(Jharsuguda) CT/0000703/2023
66	D-CRLMC/27200/2025 CRLMC/3535/2025	SRIKANTA SAHU VS MAMINA SAHU@MAMINA MOHANTY@SUMAN SAIBA MOHANTY	PRIYA RANJAN SINGH VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY CRMC/0000071/2024
67	D-CRLMC/26308/2025 CRLMC/3536/2025	SHUBHAM NAIK@GUDU NAIK VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	N.T.P.C. /140 /2024 S.D.J.M. CIVIL JUDGE (JD),TALCHER(Ar GR/0001691/2024
68	D-CRLMC/26352/2025 CRLMC/3537/2025	BITU@ ARNAV DAS VS	BISWARANJAN DALAI VS	CUTTACK SADAR /275 /2025 J.M.F.C.,CUTTACK(RURAL)(Cuttack)

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69	D-CRLMC/26474/2025 CRLMC/3538/2025	STATE OF ODISHA BALABHADRA PANI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	GR/0000558/2025 MATHILI /26 /2010 J.M.F.C.,MATHILI(Malkangiri) GR/0000143/2010
70	D-CRLMC/26481/2025 CRLMC/3539/2025	HIMANSHU PATRA@HIMANSU PATRA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /209 /2023 A.D.J.,KEONJHAR(Kendujhar) Spl/0000009/2023
71	D-CRLMC/27258/2025 CRLMC/3540/2025	KAMALAKANTA JENA VS STATE OF ODISHA	SATYABRATA DASH VS	BHARATPUR PS /362 /2025 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001133/2025
72	D-CRLMC/27243/2025 CRLMC/3541/2025	TANUJA MALLICK VS STATE OF ODISHA	BIKASH MISHRA VS	JAJPUR ROAD /48 /2018 J.M.F.C.,JAJPUR ROAD(Jajapur) CT/0000202/2018
73	D-CRLMC/27378/2025 CRLMC/3542/2025	SARMISTHA KUMARI PATRO VS STATE OF ODISHA	HAREKRUSHNA DASH VS	PARLAKHEMUNDI /119 /2019 C.J.M.,PARALAKHEMUNDI(Gajapati) GR/0000312/2019
74	D-CRLMC/27387/2025 CRLMC/3543/2025	BHAGABAN MUDULI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	JAGATSINGPUR /175 /2002 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapur) GR/0000445/2002
75	D-CRLMP/26387/2025 CRLMP/1137/2025	KALU MANGARAJ VS RANJITA MANGARAJ	KISHORE KUMAR MISHRA VS	/ /0 (//
76	D-CRLMP/26251/2025 CRLMP/1138/2025	BIJOY KRUSHNA MOHANTI VS DEPUTY COMMNR. OF POLICE, CUTTACK	VISWAJEET MALLICK VS	/ /0 (//
77	D-CRLMP/26311/2025 CRLMP/1139/2025	SANDHYARANI MOHAKUD @ PURTY VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 (//
78	D-CRLMP/26756/2025 CRLMP/1140/2025	AMARENDRA BHUYAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	/ /0 (//
79	D-CRLREV/25444/2025 CRLREV/608/2025	JAGDISH BARIK VS SMITARANI DAS	SMITA RANJAN PATNAIK VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000077/2022

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80	D-CRLREV/25622/2025 CRLREV/609/2025	SATYANARAYAN PUROHIT VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 DISTRICT AND SESSIONS JUDGE,DEOG CRA/0000007/2025
81	D-CRLREV/26016/2025 CRLREV/610/2025	BINAPANI DUTTA VS STATE OF ODISHA(VIG)	BANSHIDHAR SATAPATHY VS	BALASORE VIGILANCE /27 /2015 SPL.JUDGE (VIG),BALASORE(Baleshwar) TR/0000026/2024
82	D-CRLREV/26646/2025 CRLREV/611/2025	RASHMI RANJAN LENKA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	//0 J.M.F.C-ADDL.CIVIL JUDGE(JD),PATTAL ICC/0000018/2024
83	D-CRLREV/26876/2025 CRLREV/612/2025	RUDRA PRATAP MOHANTY VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	MADHUPATNA /159 /2023 J.M.F.C.(IV),CUTTACK(Cuttack) MIS.CASE/0000071/2025
84	D-CRLREV/26895/2025 CRLREV/613/2025	LALITA MANTRY VS STATE OF ODISHA	PRADIPTA BEURA VS	//0 S.D.J.M.,CUTTACK SADAR(Cuttack) CRMC/0000085/2025
85	D-CRLREV/26719/2025 CRLREV/614/2025	HRUSHIKESH NAYAK VS STATE OF ODISHA	SAUBHAGYA KETAN NAYAK VS	BALASORE SADAR /188 /2024 J.M.F.C.(CITY),BALASORE(Baleshwar) ICC/0000011/2025
86	D-FAO/33963/2025 FAO/419/2025	RAMESH BEHERA VS UNION OF INDIA	SUVEN KUMAR PANI VS	// RAILWAY CLAIMS TRIBUNAL, BHUBA Oa/0000039/2022
87	D-FAO/34185/2025 FAO/420/2025	STATE OF ODISHA VS ASHOK KUMAR DAS	SUMAN PATTNAIK,A.G.A VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000072/2019
88	D-MACA/34954/2025 MACA/1022/2025	RELIANCE GENERAL INSURANCE CO. LTD.,BBSR VS RACHANA NAIK	SUBRAT SATPATHY VS	// 1ST M.A.C.T.,KORAPUT(Koraput) Mac/0000088/2021
89	D-MACA/35466/2025 MACA/1023/2025	DEBI PRASAD NAYAK VS DEBDAS BANERJEE	DEBASISH PATNAIK VS	// 1ST M.A.C.T.,BHADRAK(Bhadrak) Mac/0000143/2020
90	D-MATA/34634/2025 MATA/338/2025	SRIKANTA MAHARANA VS RASMITA OJHA	RASHMI RANJAN DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000100/2021
91	D-MATA/35758/2025	RANJAN KUMAR SAHOO @ SAHU	BHAWANI SANKAR PANIGRAHI	//

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	MATA/339/2025	VS DEBASMITA SAHOO@PINKY	VS	JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000037/2020
92	D-RPFAM/35577/2025 RPFAM/253/2025	JAGANNATH SARANGIA VS MUNI PANKA @ SARANGIA	SANGRAM KESHARI ROUT VS	// JUDGE, FAMILY COURT, NABARANGPUR Crp/0000091/2023
93	D-RPFAM/33094/2025 RPFAM/254/2025	RAKESH KUMAR TRIPATHY VS ANITA TRIPATHY	AMITAV TRIPATHY VS	// JUDGE,FAMILY COURT,ANGUL(Anugul Crp/0000062/2022
94	D-RPFAM/35066/2025 RPFAM/255/2025	SANJAY KUMAR PARIDA VS SASMITA BEHERA @ PARIDA	PARTHA SARATHI DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke Crp/0000055/2019
95	D-RSA/32813/2025 RSA/440/2025	BAIKUNTHA NATH PANDA VS SAILENDRA KUMAR SINGH	NIRANJAN PRASAD PATRA VS	// A.D.J.,SALIPUR(Cuttack) RFA/0000015/2024
96	D-RSA/31731/2025 RSA/441/2025	GURU DALEI VS BISHNU CHARAN NAYAK	MAMATA MISHRA VS	// A.D.J.,JAJPUR(Jajapur) RFA/0000044/2008
97	D-RVWPET/35044/2025 RVWPET/210/2025	M/S SREI EQUIPMENT FINANCE LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// () //
98	D-RVWPET/35050/2025 RVWPET/211/2025	M/S SREI EQUIPMENT FINANCE LTD., BBSR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// () //
99	D-RVWPET/35052/2025 RVWPET/212/2025	M/S SREI EQUIPMENT FINANCE LIMITED,BBSR VS STATE OF ODISHA	BISHNU PRASAD SARANGI VS	// () //
100	D-RVWPET/34010/2025 RVWPET/213/2025	MAMATA MOHAPATRA VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
101	D-RVWPET/34014/2025 RVWPET/214/2025	BASANTA KUMAR DAS VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
102	D-RVWPET/34746/2025 RVWPET/215/2025	THE PRINCIPAL GENERAL MANAGER, ESTABLISHMENT BSNL,NEW DELHI VS	PRAKASH RANJAN BARIK VS	// ()

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103	D-STREV/34473/2025 STREV/26/2025	GOURI SHANKAR DAS M/S. DILKHUS ENTERPRISERS, BBSR VS STATE OF ODISHA	CHITTARANAJAN DAS VS	// // JUDICIAL MEMBER, ODISHA SALES TA SA/0000326/2025
104	D-STREV/35563/2025 STREV/27/2025	STATE OF ODISHA VS M/S. NATIONAL ALUMINIUM COMPANY LIMITED,KORAPUT	SUNIL MISHRA,S,C VS	// JUDICIAL MEMBER, ODISHA SALES TA SA/0000038/2006
105	D-WA/34783/2025 WA/1503/2025	STATE OF ODISHA VS BIRA BEHERA	SARBESWAR BEHERA,A.G.A VS	// ()
106	D-WA/34784/2025 WA/1504/2025	STATE OF ODISHA VS TILA @ TILOTTAMA NAYAK	SARBESWAR BEHERA,A.G.A VS	// ()
107	D-WP(C)/33986/2025 WP(C)/24632/2025	PANKANJ CHARAN NAYAK VS UNION OF INDIA	ASISH CHANDRA RATH VS	// ()
108	D-WP(C)/35231/2025 WP(C)/24633/2025	RAMESH CHANDRA PARIDA VS STATE OF ODISHA	HARA PRASAD RATH VS	// ()
109	D-WP(C)/34630/2025 WP(C)/24634/2025	GOURI SHANKAR AGRAWAL VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// ()
110	D-WP(C)/35232/2025 WP(C)/24635/2025	BALAR SEN PATRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// ()
111	D-WP(C)/35235/2025 WP(C)/24636/2025	NARAYAN SAMAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// ()
112	D-WP(C)/35886/2025 WP(C)/24637/2025	PRAFULLA KUMAR MOHANTY VS STATE OF ODISHA	SPANDAN SRICHANDAN VS	// ()
113	D-WP(C)/29816/2025 WP(C)/24638/2025	AKASH SINGH YADAV VS UNION OF INDIA	RAJAT KUMAR PANDA VS	// ()

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114	D-WP(C)/33571/2025 WP(C)/24639/2025	BIMAL PRASAD DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
115	D-WP(C)/33536/2025 WP(C)/24640/2025	AMIT KUMAR BHUYAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
116	D-WP(C)/35824/2025 WP(C)/24641/2025	NARENDRA SHUKLA VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, BHADRAK	ITISHREE TRIPATHY VS	// 0 //
117	D-WP(C)/33842/2025 WP(C)/24642/2025	K.CHANTI ACHARY VS COLLECTOR, MALKANGIRI	MIHIR KANTA RATH VS	// 0 //
118	D-WP(C)/34569/2025 WP(C)/24643/2025	OMKARA REALTY, CUTTACK VS JOINT COMMISSIONER OF INCOME TAX, RANGE 1, CUTTACK	SASWAT KUMAR ACHARYA VS	// 0 //
119	D-WP(C)/34713/2025 WP(C)/24644/2025	RAMESH CHANDRA RANA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
120	D-WP(C)/35121/2025 WP(C)/24645/2025	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
121	D-WP(C)/35956/2025 WP(C)/24646/2025	PRIYANKA SARUKAD VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
122	D-WP(C)/34581/2025 WP(C)/24647/2025	JHANTU SETHY VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
123	D-WP(C)/35958/2025 WP(C)/24648/2025	DEBASIS PADHI VS SUCHISMITA MISHRA	DR. BINODA KUMAR MISHRA VS	// 0 //
124	D-WP(C)/35023/2025 WP(C)/24649/2025	NILAMANI LENKA VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //
125	D-WP(C)/34591/2025	NALINI PRAVA BISWAL	ANAM CHARAN PANDA	//

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	WP(C)/24650/2025	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/35129/2025 WP(C)/24651/2025	LALIT KUMAR SAHOO VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
127	D-WP(C)/35521/2025 WP(C)/24652/2025	PREMASILA PRUSTY VS KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY (KIIT), KHURDA	MANOJA KUMAR KHUNTIA VS	// 0 //
128	D-WP(C)/35172/2025 WP(C)/24653/2025	RASMITA MISHRA VS STATE OF ODISHA	PAMI RATH VS	// 0 //
129	D-WP(C)/35509/2025 WP(C)/24654/2025	KISHORE KUMAR SINHA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
130	D-WP(C)/34758/2025 WP(C)/24655/2025	D.A.V. PUBLIC SCHOOL, CHANDRASEKHARPUR, KHURDA VS STATE OF ODISHA	SURYASNATA MOHAPATRA VS	// 0 //
131	D-WP(C)/34863/2025 WP(C)/24656/2025	RASHMIREKHA BEHURA VS STATE OF ODISHA	PRABHAT KUMAR DASH VS	// 0 //
132	D-WP(C)/35497/2025 WP(C)/24657/2025	KULAMANI SAHOO VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //
133	D-WP(C)/35219/2025 WP(C)/24658/2025	DR. MANOJ KUMAR DEHURY VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// 0 //
134	D-WP(C)/35404/2025 WP(C)/24659/2025	BANAMALI SAHU VS STATE OF ODISHA	PRAMOD CHANDRA SEJPADA VS	// 0 //
135	D-WP(C)/35639/2025 WP(C)/24660/2025	GANESH DAS VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	KARUNAKAR GAYA VS	// 0 //
136	D-WP(C)/34785/2025 WP(C)/24661/2025	D.A.V.PUBLIC SCHOOL, KALINGA NAGAR VS	SURYASNATA MOHAPATRA VS	// 0

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137	D-WP(C)/35406/2025 WP(C)/24662/2025	LABOUR AND EMPLOYEES STATE INSURANCE DEPT., TO GOVT. OF ODISHA BIREN JENA VS THE STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// // ()
138	D-WP(C)/31485/2025 WP(C)/24663/2025	AMARBAR MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //
139	D-WP(C)/35495/2025 WP(C)/24664/2025	RAHUL KANWAR @ RATHIYA VS STATE OF ODISHA	TRILOCHAN DASH VS	// () //
140	D-WP(C)/35074/2025 WP(C)/24665/2025	PRADEEP NAYAK VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// () //
141	D-WP(C)/35217/2025 WP(C)/24666/2025	DR. DIBYA PRABHA BARA VS STATE OF ODISHA	JITENDRA KUMAR LENKA VS	// () //
142	D-WP(C)/31813/2025 WP(C)/24667/2025	KHIROD PRASAD SAHOO @ KSHIROD PRASAD SAHOO VS COMMISSIONER, CONSOLIDATION, BOARD OF REVENUE, ODISHA, CUTTACK	TRILOCHAN PANIGRAHI VS	// () //
143	D-WP(C)/35311/2025 WP(C)/24668/2025	NARAYAN PATNAIK VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	// () //
144	D-WP(C)/35519/2025 WP(C)/24669/2025	CHANDAMANI SINGH VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// () //
145	D-WP(C)/35099/2025 WP(C)/24670/2025	GULURMAYEE MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// () //
146	D-WP(C)/33813/2025 WP(C)/24671/2025	KANDRA SOREN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
147	D-WP(C)/35118/2025 WP(C)/24672/2025	PRAVASH KUMAR MISHRA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// () //

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148	D-WP(C)/35426/2025 WP(C)/24673/2025	NARAYAN MANGARAJ VS STATE OF ODISHA	ASISH KUMAR RAY VS	// 0 //
149	D-WP(C)/35304/2025 WP(C)/24674/2025	DUHITA SAHU VS SUB COLLECTOR, RAIRAKHOL	PRASANTA KUMAR PRADHAN VS	// 0 //
150	D-WP(C)/35513/2025 WP(C)/24675/2025	SULAGNA INSTITUTE OF MEDICAL SCIENCES, BALASORE VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
151	D-WP(C)/35043/2025 WP(C)/24676/2025	ANUPAMA TRIPATHY VS UNION OF INDIA	MRS. RAKHI SIKDAR VS	// 0 //
152	D-WP(C)/34974/2025 WP(C)/24677/2025	SHRIYA DEVI KANHAR VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
153	D-WP(C)/35221/2025 WP(C)/24678/2025	BANDALO PRIMARY AGRICULTURE COOPERATIVE SOCIETY LTD., JAJPUR VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
154	D-WP(C)/35245/2025 WP(C)/24679/2025	M/S MAK RETREAT LLP, BBSR VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
155	D-WP(C)/35421/2025 WP(C)/24680/2025	PRAVEEN P. V VS UNION OF INDIA	SUVALAXMI DEVI VS	// 0 //
156	D-WP(C)/35454/2025 WP(C)/24681/2025	CHANDAN KUMAR BEHURA VS SUPERINTENDENT OF POLICE, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
157	D-WP(C)/35716/2025 WP(C)/24682/2025	SUBASH CHANDRA SETHI VS TAHASILDAR, BARANG	GOPINATH MISHRA VS	// 0 //
158	D-WP(C)/35357/2025 WP(C)/24683/2025	SURENDRA NATH SETHI VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //
159	D-WP(C)/35514/2025	SANJAY KUMAR SETHY	AMIYA KUMAR CHHATOI	//

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	WP(C)/24684/2025	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/35843/2025 WP(C)/24685/2025	M/S RICE AND SPICE, ROURKELA VS INDIRA GANDHI INSTITUTE OF TECHNOLOGY (IGIT), DHENKANAL	MILLON KUMAR VS	// 0 //
161	D-WP(C)/35307/2025 WP(C)/24686/2025	NILAKANTHESWAR SELF HELP GROUP, JAGATSINGHPUR VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
162	D-WP(C)/34034/2025 WP(C)/24687/2025	BASUDEV SHG TERAMANPUR, RAHAMA VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
163	D-WP(C)/34885/2025 WP(C)/24688/2025	DURGA PRASAD NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
164	D-WP(C)/35290/2025 WP(C)/24689/2025	GOURI SANKAR PANIGHAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
165	D-WP(C)/35358/2025 WP(C)/24690/2025	KRUSHNA CHANDRA SETHI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
166	D-WP(C)/35116/2025 WP(C)/24691/2025	GAJENDRA PRASAD PANDA VS COMMISSIONER, CT AND GST, STATE TAX(APPEAL), GANJAM	JATINDRA KUMAR MOHAPATRA VS	// 0 //
167	D-WP(C)/35364/2025 WP(C)/24692/2025	SUKANTA @ SRIKANTA JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
168	D-WP(C)/35365/2025 WP(C)/24693/2025	PINTU JENA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
169	D-WP(C)/35267/2025 WP(C)/24694/2025	SADANANDA SENAPATI VS STATE OF ODISHA	BIBHUDATTA PANDA VS	// 0 //
170	D-WP(C)/35361/2025 WP(C)/24695/2025	BIJAYALAXMI SUBUDHI VS	DR.PURUSOTTAM CHULI VS	// 0

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171	D-WP(C)/35411/2025 WP(C)/24696/2025	STATE OF ODISHA LACHHAMANA TANDI VS	LAKSHMINARAYANA PATTNAIK VS	// // 0
172	D-WP(C)/35363/2025 WP(C)/24697/2025	STATE OF ODISHA MADHUSUDAN JENA VS	AJAYA KUMAR MOHARANA VS	// // 0
173	D-WP(C)/35147/2025 WP(C)/24698/2025	STATE OF ODISHA A.K.DAS ASSOCIATES LIMITED, BBSR VS	SUKANTA KUMAR DALAI VS	// // 0
174	D-WP(C)/35265/2025 WP(C)/24699/2025	STATE OF ODISHA KABERI SAHA VS	AMIT PRASAD BOSE VS	// // 0
175	D-WP(C)/35412/2025 WP(C)/24700/2025	STATE OF ODISHA HARISHANKAR DEEP VS	GHANASHYAM DASH VS	// // 0
176	D-WP(C)/32091/2025 WP(C)/24701/2025	STATE OF ODISHA DEBASIS PANDA VS	SOMANATH MISHRA VS	// // 0
177	D-WP(C)/35573/2025 WP(C)/24702/2025	TATA POWER SOUTHERN ODISHA DISTRIBUTION LTD(TPSODL) ,GANJAM RATAN KUMAR BEHERA VS	PRAMOD KUMAR JENA VS	// // 0
178	D-WP(C)/33562/2025 WP(C)/24703/2025	STATE OF ORISSA TIKAYAT RANASINGH VS	DILLIP KUMAR MOHAPATRA VS	// // 0
179	D-WP(C)/35597/2025 WP(C)/24704/2025	STATE OF ODISHA LOKANATH SAHOO VS	SATYABRATA DASH VS	// // 0
180	D-WP(C)/35247/2025 WP(C)/24705/2025	STATE OF ODISHA MEDCORP, CUTTACK VS	ABANI RANJAN DAS VS	// // 0
181	D-WP(C)/35413/2025 WP(C)/24706/2025	ADDL STATE TAX OFFICER, CUTTACK BISHE TANDI VS	GHANASHYAM DASH VS	// // 0
		STATE OF ODISHA		//

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182	D-WP(C)/33820/2025 WP(C)/24707/2025	JYOTSHNAMAYEE DASH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
183	D-WP(C)/35143/2025 WP(C)/24708/2025	AMITARANI BAITHARU VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
184	D-WP(C)/35614/2025 WP(C)/24709/2025	SABITA PANDA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
185	D-WP(C)/35417/2025 WP(C)/24710/2025	RUPA TANDI VS STATE OF ODISHA	GHANASHYAM DASH VS	// 0 //
186	D-WP(C)/35655/2025 WP(C)/24711/2025	BIJAYA KUMAR BEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS	// 0 //
187	D-WP(C)/33857/2025 WP(C)/24712/2025	DR.KANHAYALAL SHARMA VS MINISTRY OF HEALTH AND FAMILY WELFARE, BBSR	PARTHA MUKHERJI VS	// 0 //
188	D-WP(C)/35138/2025 WP(C)/24713/2025	PRASANNA KUMAR PRADHAN VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
189	D-WP(C)/33580/2025 WP(C)/24714/2025	SASHI BHUSAN PATTANAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	D-WP(C)/36046/2025 WP(C)/24715/2025	RAMAKANTA MEHER VS STATE OF ODISHA	MOHHAMAD AKRAM VS	// 0 //
191	D-WP(C)/33815/2025 WP(C)/24716/2025	REMATI MAJHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/35788/2025 WP(C)/24717/2025	RAKESH PANDA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
193	D-WP(C)/35209/2025	ASIT KUMAR PANDA	ASHOK KUMAR MISRA	//

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	WP(C)/24718/2025	VS THE STATE OF ODISHA	VS	0 //
194	D-WP(C)/33816/2025 WP(C)/24719/2025	BIBHUTI KANTA DAS VS COMMISSION OF ENDOWMENT, ODISHA, BBSR	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
195	D-WP(C)/35305/2025 WP(C)/24720/2025	LAXMI HEMBRAM VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
196	D-WP(C)/35327/2025 WP(C)/24721/2025	TARA MALLIK VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
197	D-WP(C)/35319/2025 WP(C)/24722/2025	MOTHER TERESA SHG, JANAPAL VS STATE OF ODISHA	GAJENDRANATH ROUT VS	// 0 //
198	D-WP(C)/35293/2025 WP(C)/24723/2025	SARASWATI KHANDUAL @ BHOL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	// 0 //
199	D-WP(C)/34009/2025 WP(C)/24724/2025	T. RESHMA DORA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
200	D-WP(C)/35103/2025 WP(C)/24725/2025	HARIHAR MALLICK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
201	D-WP(C)/33516/2025 WP(C)/24726/2025	PRANATI DAS VS STATE OF ODISHA	PANCHANAN SAHOO VS	// 0 //
202	D-WP(C)/35182/2025 WP(C)/24727/2025	KAAPRO MANAGEMENT SOLUTIONS PVT. LTD., BBSR VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
203	D-WP(C)/35324/2025 WP(C)/24728/2025	GANGADHAR SAHOO VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
204	D-WP(C)/35062/2025 WP(C)/24729/2025	CHINTAMANI PRUSTY VS	GHANASHYAM MUDULI VS	// 0

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205	D-WP(C)/35833/2025 WP(C)/24730/2025	COLLECTOR, DHENKANAL M/S UNIQUE CONSTRUCTION.,BBSR VS STATE TAX OFFICER CT AND GST,BBSR	KAJAL SAHOO VS	// // 0 //
206	D-WP(C)/35157/2025 WP(C)/24731/2025	UNION OF INDIA VS MANAS KUMAR SAHOO	AJAY KUMAR ROY VS	// 0 //
207	D-WP(C)/35325/2025 WP(C)/24732/2025	DHOIA BHATTA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
208	D-WP(C)/33961/2025 WP(C)/24733/2025	ASHOK KUMAR BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	// 0 //
209	D-WP(C)/35422/2025 WP(C)/24734/2025	J. PRAKASH CHANDRA SENAPATI VS COMMNR CUM SECY TO GOVT., DEPT OF HIGHER EDUCATION, BBSR	SANDHYARANI PANI VS	// 0 //
210	D-WP(C)/28262/2025 WP(C)/24735/2025	MUTTA SANKAR SRINIVAS VS UNION OF INDIA	KRUSHNA CHANDRA DASH VS	// 0 //
211	D-WP(C)/35423/2025 WP(C)/24736/2025	PANKAJ KUMAR AMANTA VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
212	D-WP(C)/35420/2025 WP(C)/24737/2025	BIBHUTI KUMAR CHAND VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
213	D-WP(C)/35438/2025 WP(C)/24738/2025	RAMENDRA KUMAR SAHOO VS TAHASILDAR, BHUBANESWAR	HARI KRUSHNA PANIGRAHI VS	// 0 //
214	D-WP(C)/35328/2025 WP(C)/24739/2025	AJAY BHATTA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// 0 //
215	D-WP(C)/35489/2025 WP(C)/24740/2025	DR.GAYATRI TRIPATHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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216	D-WP(C)/35755/2025 WP(C)/24741/2025	SUNIL KUMAR DIGAL VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //
217	D-WP(C)/35042/2025 WP(C)/24742/2025	SHAKTIDHAR JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
218	D-WP(C)/35396/2025 WP(C)/24743/2025	GOPINATH KUANR VS STATE OF ODISHA	SURESH KUMAR JENA VS	// 0 //
219	D-WP(C)/35146/2025 WP(C)/24744/2025	M/S. BHARAT KUMAR SITANI HUF, JHARSUGUDA VS DEPUTY COMMISSIONER, GST AND CENTRAL EXCISE, JHARSUGUDA DIVISION	MADHAB LAL AGARWAL VS	// 0 //
220	D-WP(C)/32971/2025 WP(C)/24745/2025	JAGANNATH PANDA VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
221	D-WP(C)/35368/2025 WP(C)/24746/2025	RABINDRA SETHI @ SETHEE VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// 0 //
222	D-WP(C)/35638/2025 WP(C)/24747/2025	JAGANATH BADATYA VS CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	KARUNAKAR GAYA VS	// 0 //
223	D-WP(C)/35152/2025 WP(C)/24748/2025	SURATH BEHERA VS STATE OF ODISHA	BISWANATH PATNAIK VS	// 0 //
224	D-WP(C)/34602/2025 WP(C)/24749/2025	KUMUDA BANDHU DAS VS OFFICE OF THE COMMISSIONER, APPEALS COMMISSIONERATE, BBSR	DURGA PRASAD JENA VS	// 0 //
225	D-WP(C)/35789/2025 WP(C)/24750/2025	PRAMILA SAHU VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
226	D-WP(C)/35068/2025 WP(C)/24751/2025	JOGENDRA PATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
227	D-WP(C)/34844/2025	MOTILAL DHIR	PRAFULLA CHANDRA ACHARYA	//

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	WP(C)/24752/2025	VS STATE OF ODISHA	VS	() //
228	D-WP(C)/35825/2025 WP(C)/24753/2025	SUBRATA NARAYAN DAS VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// () //
229	D-WP(C)/35329/2025 WP(C)/24754/2025	RASMITA BHATTA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// () //
230	D-WP(C)/35372/2025 WP(C)/24755/2025	CHHANDAN CHARAN BISSOYI @ BISOI VS STATE OF ODISHA	DEEPANKAR PANIGRAHY VS	// () //
231	D-WP(C)/36030/2025 WP(C)/24756/2025	ALISA LUGUN VS STATE OF ODISHA	DEVASHIS PANDA VS	// () //
232	D-WP(C)/35909/2025 WP(C)/24757/2025	BINODINI PANDA VS COLLECTOR, CUTTACK	SATYA SUNDAR KANUNGO VS	// () //
233	D-WP(C)/35330/2025 WP(C)/24758/2025	PADMANAV BHATTA VS STATE OF ODISHA	GOPAL KRISHNA BEHERA VS	// () //
234	D-WP(C)/33201/2025 WP(C)/24759/2025	PARAMESWAR NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
235	D-WP(C)/35953/2025 WP(C)/24760/2025	MANESWAR PRIMARY AGRICULTURE COOPERATIVE SOCIETY LTD., SAMBALPUR VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// () //
236	D-WP(C)/35356/2025 WP(C)/24761/2025	KARTIKA SETHI VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	// () //
237	D-ABLAPL/26743/2025 ABLAPL/10487/2025	MANMATH ROUT VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
238	D-ABLAPL/26744/2025 ABLAPL/10488/2025	KRISHANA YADAV VS	DHANANJAYA MUND VS	ORKEL /218 /2025 ()

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239	D-ABLAPL/26826/2025 ABLAPL/10489/2025	STATE OF ODISHA KISHOR PALLAI @ KISHORE POLEI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /236 /2012 ()
240	D-ABLAPL/26827/2025 ABLAPL/10490/2025	PABITRA PAIKERA @ PAIKRAY VS STATE OF ODISHA	BISHWARANJAN SAHU VS	// JODAPADAR /136 /2025 ()
241	D-ABLAPL/27274/2025 ABLAPL/10491/2025	SUSHANTA BEHERA @ RAJU VS STATE OF ODISHA	AMITABH NAIK VS	// KHURDA MODEL /374 /2025 ()
242	D-ABLAPL/27018/2025 ABLAPL/10492/2025	PANKAJ BEHURAY VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	// KUAKHIA /265 /2025 ()
243	D-ABLAPL/26838/2025 ABLAPL/10493/2025	SOURABH PATTNAIK @ SOURAV KUMAR PATTNAIK VS STATE OF ODISHA	CHHABI BEHERA VS	// PHULBANI TOWN /140 /2024 ()
244	D-ABLAPL/27273/2025 ABLAPL/10494/2025	TUSAR BARIK VS STATE OF ODISHA	AMITABH NAIK VS	// KHURDA MODEL /377 /2025 ()
245	D-ABLAPL/24469/2025 ABLAPL/10495/2025	AJIT KUMAR TRIPATHY @ AJIT TRIPATHI VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// BARI RAMCHANDRAPUR /311 /2025 ()
246	D-ABLAPL/27182/2025 ABLAPL/10496/2025	AMJAD KHAN VS STATE OF ODISHA	SITIKANT MISHRA VS	// SALIPUR /393 /2025 ()
247	D-ABLAPL/26854/2025 ABLAPL/10497/2025	KANHU SETHI @ KANHA SETHI VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	// JAGANNATHA PRASAD /228 /2025 ()
248	D-ABLAPL/26912/2025 ABLAPL/10498/2025	MANORANJAN PANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()
249	D-ABLAPL/27185/2025 ABLAPL/10499/2025	ASHOK KUMAR SAHU @ ASHOK SAHU VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	// TARBHA /230 /2025 ()

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250	D-ABLAPL/26914/2025 ABLAPL/10500/2025	SANJAY KUMAR SWAIN VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /278 /2025 () //
251	D-ABLAPL/25045/2025 ABLAPL/10501/2025	GOPINATH SAHU VS STATE OF ODISHA	ASIT KUMAR OTTA VS	// SPECIAL JUDGE,BARIPADA(Mayurbhanj) 2(A)CC/000002/2025
252	D-ABLAPL/25639/2025 ABLAPL/10502/2025	SK.JULFUKAR ALLI @ SEKH JULFIKAR ALLI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NACHUNI /209 /2025 () //
253	D-ABLAPL/26916/2025 ABLAPL/10503/2025	SAMRAT BANERJEE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	HATIBARI /140 /2025 () //
254	D-ABLAPL/25828/2025 ABLAPL/10504/2025	AMIYA KUMAR SAHOO VS STATE OF ODISHA	BISWAJIT PASAYAT VS	CAPITAL P.S. /322 /2025 () //
255	D-ABLAPL/26220/2025 ABLAPL/10505/2025	DILU SAHOO @ SIDHANT SAHOO VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHANJANAGAR /896 /2025 () //
256	D-ABLAPL/23282/2025 ABLAPL/10506/2025	AJAYA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	CHANDRASEKHARPUR /961 /2024 () //
257	D-ABLAPL/26842/2025 ABLAPL/10507/2025	MINATI PAIKARAY VS STATE OF ODISHA	RABINDRA NATH PANDA VS	//0 J.M.F.C.,BEGUNIA(Khordha) 2(A)CC/0000189/2025
258	D-ABLAPL/26395/2025 ABLAPL/10508/2025	SWAYAM @ SWAYAM SAHI NAYAK @ SIBASHAKTI SAHI NAYAK VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BALIAPANDA /148 /2025 () //
259	D-ABLAPL/26845/2025 ABLAPL/10509/2025	ANIL KUMAR DAKUA VS STATE OF ODISHA	TANMAYA KUMAR MOHANTY VS	BHARATPUR PS /444 /2025 () //
260	D-ABLAPL/26855/2025 ABLAPL/10510/2025	SANJAYA KATUAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK RURAL /306 /2006 () //
261	D-ABLAPL/26940/2025	SHYAMA SINGH	NIROD KUMAR SAHOO	//0

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	ABLAPL/10511/2025	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/26433/2025 ABLAPL/10512/2025	MAMATAMAYEE BEHERA VS STATE OF ODISHA	SURESH KUMAR PANDA VS	/ /0 S.D.J.M.,CUTTACK SADAR(Cuttack) 2(A)CC/0000244/2020
263	D-ABLAPL/26979/2025 ABLAPL/10513/2025	MD. KAONEN VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	KUTRA /162 /2025 () //
264	D-ABLAPL/27033/2025 ABLAPL/10514/2025	NIRAKAR OJHA VS STATE OF ODISHA	SURYAKANTA DASH VS	KHANTAPADA /105 /2016 () //
265	D-ABLAPL/26477/2025 ABLAPL/10515/2025	SUREN MUKHI VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	KISINDA /42 /2025 () //
266	D-ABLAPL/27201/2025 ABLAPL/10516/2025	BIJAY KUMAR PARUA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	LAIKERA /287 /2025 () //
267	D-ABLAPL/26520/2025 ABLAPL/10517/2025	RAJKISHORE MAHAKUD VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	PANDAPADA /152 /2025 () //
268	D-ABLAPL/26574/2025 ABLAPL/10518/2025	HRUDANANDA PATRA VS STATE OF ODISHA	BHARAT JALLI VS	TELKOI /181 /2025 () //
269	D-ABLAPL/26588/2025 ABLAPL/10519/2025	RAKESH BHOI VS STATE OF ODISHA	BIJAY KUMAR MOHANTY VS	TOMANDO /196 /2025 () //
270	D-ABLAPL/26718/2025 ABLAPL/10520/2025	SURMAL BEHERA VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	TURUMUNGA /205 /2025 () //
271	D-ABLAPL/26747/2025 ABLAPL/10521/2025	SIMA MAJHI @ SIMA KANDHA VS STATE OF ODISHA	AMLAN MOHANTY VS	ADVA /75 /2025 () //
272	D-ABLAPL/26753/2025 ABLAPL/10522/2025	ANIL SWAIN @ ANIL KUMAR SWAIN VS	SUMIT LAL VS	TANGI /266 /2025 ()

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273	D-ABLAPL/26918/2025 ABLAPL/10523/2025	STATE OF ODISHA SANTOSH TOSH VS	ANUP UDAYA SENAPATI VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha)
274	D-ABLAPL/26781/2025 ABLAPL/10524/2025	STATE OF ODISHA MANORANJAN SAHOO @ BANU SAHU VS	RADHARAMAN DAS NAYAK VS	2(A)CC/0000075/2025 BANKI /218 /2025 ()
275	D-ABLAPL/26804/2025 ABLAPL/10525/2025	STATE OF ODISHA DURYODHANA MAHARANA VS	MANAS KUMAR CHAND VS	// BAGHAMARI /163 /2025 ()
276	D-ABLAPL/26923/2025 ABLAPL/10526/2025	STATE OF ODISHA SUBHADRA LEHERI VS	SURESH KUMAR JENA VS	// RAJGANGPUR /235 /2025 ()
277	D-ABLAPL/26806/2025 ABLAPL/10527/2025	STATE OF ODISHA MANAMOHAN GIRI VS	MANAS KUMAR CHAND VS	// NIKIRAI /288 /2025 ()
278	D-ABLAPL/26926/2025 ABLAPL/10528/2025	STATE OF ODISHA BIJAYA BAGH VS	LALATENDU SAMANTARAY VS	// JEYPORE TOWN /103 /2023 ()
279	D-ABLAPL/26811/2025 ABLAPL/10529/2025	STATE OF ODISHA SRIHARI MOHANTY VS	SURYAKANTA DWIBEDI VS	// BASTA /66 /2025 ()
280	D-ABLAPL/26816/2025 ABLAPL/10530/2025	STATE OF ODISHA SOUMYA RANJAN NAYAK VS	AMLAN MOHANTY VS	// BOLANI /85 /2025 ()
281	D-ABLAPL/26928/2025 ABLAPL/10531/2025	STATE OF ODISHA ROHIT @ DEBASIS BEHERA VS	MAHES DAS VS	// BADAGODA P.S. /542 /2023 ()
282	D-ABLAPL/26823/2025 ABLAPL/10532/2025	STATE OF ODISHA SNIGDHA DAS VS	SIDHANT KUMAR JENA VS	// BELPAHAR /170 /2025 ()
283	D-ABLAPL/26932/2025 ABLAPL/10533/2025	STATE OF ODISHA GOURANGA BISWAL VS	PRAMOD KUMAR JENA VS	// BALIAPAL /207 /2025 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/26937/2025 ABLAPL/10534/2025	BHAJA @ BHAJARAM KHUTLA @ KHUTULA VS STATE OF ODISHA	KIRTAN DANG VS	MURIBAHAL /170 /2025 () //
285	D-ABLAPL/26938/2025 ABLAPL/10535/2025	AJAY KUMAR BEHERA VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	BRAHMAGIRI /180 /2022 () //
286	D-ABLAPL/26959/2025 ABLAPL/10536/2025	RAJU PALEI VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	PURI SADAR /399 /2025 () //
287	D-ABLAPL/26973/2025 ABLAPL/10537/2025	BANGURU @ BASANTA MAHALIK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BALASORE SADAR /331 /2025 () //
288	D-ABLAPL/16297/2025 ABLAPL/10538/2025	ABHIMANYU RANA VS STATE OF ODISHA	PRASANNA KUMAR PANDA VS	DEOGARH /9 /2025 () //
289	D-ABLAPL/26974/2025 ABLAPL/10539/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	JAMANKIRA /46 /2025 () //
290	D-ABLAPL/27026/2025 ABLAPL/10540/2025	ASHANANDA GOUDA @ AASEI GOUDA VS STATE OF ODISHA	MAHES DAS VS	HINJILI /601 /2025 () //